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### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 101/2020

MAHA SINGH

..... Appellant

Through: Mr.Jai Sahai Endlaw, Mr.J.V.Rana, Advocates.

versus

ANAND SINGH & ANR

..... Respondents

Through : Mr.S.N.Gupta, Advocate.

#### CORAM: HON'BLE MR. JUSTICE YOGESH KHANNA <u>O R D E R</u> % 10.02.2020

70 CAT

### CAV 125/2020

Counsels as above appears for the respondent/caveator.

The caveat is discharged.

#### CM APPL.No.5199/2020

Exemption allowed, subject to all just exceptions.

The application stands disposed of.

# RFA 101/2020 & CM APPL.No.5198/2020

Issue notice.

Learned counsel for the respondent is present accepts the notice.

List on 14.08.2020 and in the meanwhile Trial Court Record be requisitioned prior to the next date of hearing.

# YOGESH KHANNA, J.

FEBRUARY 10, 2020/DU